

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 23.01.2021**

**NOTICE**

**Take notice that the following matters listed on 27.01.2021 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.  <b>With</b>	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal
2.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan
3.	Comp. App. (AT) (Ins) No. 786 of 2020	Anil Kumar Vs. Allahabad Bank & Ors.	Rajendra Beniwal	Pratiksha Sharma-R1 Sidharth Tandon, R-2
4.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	Garvit Khandelwal
5.	Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Anr.  <b>With</b>	Bishwajit Dubey	Pooja Mahajan Meera Murali-COC
6.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.  <b>With</b>	Varun K. Chopra	Pooja Mahajan Shatrajit Banerji
7.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Bishwajit Dubey-R1 & R2 Ankur Mittal-R3
8.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Bishwajit Dubey-R1 & R2 Ankur Mittal-R3

9.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Bishwajit Dubey-R1 & R2 Ankur Mittal-R3
10.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Bishwajit Dubey-R1 & R2 Ankur Mittal-R3
11.	Comp. App. (AT) (Ins) No. 1089 of 2020	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Niharika Sharma-R1 & R2
12.	Comp. App. (AT) (Ins) No. 1090 of 2020	Uco Bank Vs. Xenitis Infotech Ltd.	Partha Sil	
13.	Comp. App. (AT) (Ins) No. 1093 of 2020	Milestone Pvt. Equity Fund & Anr. Vs. Rasaa Foods Pvt. Ltd. & Ors.	Shashank Agarwal	
14.	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	
15.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	
16.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
17.	Comp. App. (AT) (Ins) No. 865 of 2020	Turnaround Consultants Pvt. Ltd. Vs. Devendra Singh Resolution Professional of Venus Rollings Mills	Milan Singh Negi	Vaibhav Tyagi

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar